

THE THIRD SCHEDULE

[See section 136]

RATES OF TAXES LEVIABLE ON VEHICLES AND ANIMALS

	<u>Maximum amount of tax per annum</u>	
	For vehicles with pneumatic tyres	For vehicles without pneumatic tyres
	Rs.	Rs.
1. Each four-wheeled vehicle drawn by camels, horses, ponies, mules, donkeys, bullocks or buffaloes—		
(a) Labour Carts	12	24
(b) Other vehicles in this class	32	48
2. Each two - wheeled vehicle drawn by camels, horses, ponies, mules, donkeys, bullocks or buffaloes—		
(a) Labour Carts	8	16
(b) Other vehicles in this class	16	24
3. Each vehicle drawn or impelled otherwise than by camels, horses, ponies, mules, donkeys, bullocks, buffaloes or machinery	8	12
	<u>Maximum amount of tax per annum</u>	
4. Each cycle rickshaw. . . . .	6	
5. Each bicycle	3	
6. Each Camel	10	
7. Each horse, pony or mule of a height of 12 hands or upwards	20	
8. Each horse, pony or mule of a height of less than 12 hands	10	
9. Each bullock or buffalo kept for drought or pack purposes	8	
10. Each donkey/ass kept for drought or pack purposes or for riding	6	
11. Each pig	4	
12. Each dog	5	
13. Each she - buffalo Kept for milking	50	
14. Each cow kept for milking	30	